

**GOVERNMENT OF INDIA  
MINISTRY OF EDUCATION  
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

**LOK SABHA  
UNSTARRED QUESTION NO. 1225  
TO BE ANSWERED ON 19.09.2020**

**Review of Mid Day Meal Scheme**

†1225. SHRI SANGAM LAL GUPTA:  
SHRI RAJESHBHAI CHUDASAMA:

Will the Minister of EDUCATION be pleased to state:

- (a) whether the Government has reviewed the Mid Day Meal Scheme (MDMS) in the country recently and if so, the details thereof;
- (b) the details of the number of the schools and children in the country included in MDMS during the last three years, State-wise/UT-wise/district-wise including Uttar Pradesh;
- (c) the details of funds allocated and used under MDMS during the said period State-wise/district-wise;
- (d) whether the enrollment rate in schools increased after the launching of the said scheme;
- (e) if so, the details of the increased rate registered in Uttar Pradesh during said period, gender-wise;
- (f) whether any alleged irregularities including misuse of foodgrains, poor quality food served have been received;
- (g) if so, the details thereof alongwith the action taken against the people responsible for the same; and
- (h) the other corrective steps taken/proposed to be taken by the Government in this regard?

**ANSWER  
MINISTER OF EDUCATION  
(SHRI RAMESH POKHRIYAL 'NISHANK')**

- (a): As per the extant policy, all Ministries / Departments have been asked to undertake an outcome review of their ongoing Schemes at the end of 12<sup>th</sup> Five Year Plan for appraisal and further continuation. Accordingly, the Government reviewed the Mid-Day Meal Scheme (MDMS) in 2018-19. The details of revisions/modifications in the scheme are given at Annexure-I.
- (b): The State and UT-wise details of children enrolled and number of institutions covered including Uttar Pradesh under the scheme during the last three years are given at Annexure-II.
- (c): The State and UT-wise details of funds allocated and utilized under the scheme during the last three years are given at Annexure-III.

(d) & (e): The MDM Scheme was launched by the Government of India in 1995 and since then there has been a huge increase in the enrolment in schools which could be due to mid-day meal to some extent. There is a marginal decline in the enrolment in government schools over last 2-3 years. While no specific reason can be attributed for this, it may be presumed that the cleaning of data by States and UTs is largely responsible.

(f) to (h): A total number of 41 complaints on irregularities including misuse of foodgrains and poor quality food served under the scheme were reported from various States and Union Territories during the last three years. Respective State Governments and UT Administrations were requested to furnish Action Taken Report (ATR) in the matter. As per ATRs received from States and UTs, action such as issuing warning against the official responsible, terminating the contract of concerned NGOs/Organisations, initiating criminal proceedings and imposing penalties against the defaulting persons/organisations have been taken by the concerned State Governments and UT Administrations.

The overall responsibility for providing cooked and nutritious Mid Day Meal to the eligible children lies with State Governments and UTs Administrations. Further, for effective implementation of the Scheme, the Government of India has also issued guidelines on quality, safety and hygiene to all the States and UTs. These guidelines, inter-alia, provide for instructions to schools to procure Agmark quality and branded items for preparation of mid day meals, tasting of meals by 2-3 adult members of School Management Committee including at least one teacher before serving to children and to put in place a system of testing of food samples by accredited laboratories. Further, the MDM Rules, 2015 provide for mandatory testing of food samples by Government recognized laboratories to ensure that the meals meet nutritional standards and quality. The Government has also adopted an elaborate monitoring mechanism at Central, State and District levels to ensure quality food is served to children under the Scheme.

The State and UT-wise details of these complaints and action taken thereon during each of the last three years are given at Annexure-IV.

\*\*\*\*\*

**Annexure referred to in reply to part (a) of Lok Sabha Unstarred Question No. 1225 for 19.09.2020 raised by Shri Sangam Lal Gupta and Shri Rajeshbhai Chudasama, Hon'ble MPs regarding Review of Mid Day Meal Scheme**

**Details of revision / modification of Centrally Sponsored National Programme of Mid Day Meal in Schools**

The Central Government has approved the revisions/modifications of norms for the following components under the Centrally Sponsored National Programme for Mid-Day Meal in Schools (NP-MDMS):

<b>a</b>	<b>Continuation of existing components.</b>
<b>i</b>	Cost of food grains @ National Food Security Act (NFSA) rates.
<b>ii</b>	Honorarium to Cook-cum helpers
<b>iii</b>	Construction of kitchen-cum-stores
<b>iv</b>	Provision of MDM during summer vacations in drought affected areas.
<b>b</b>	<b>Continuation and Revision of the norms of the following existing approved components</b>
<b>v</b>	Revision of cooking cost annually in April on the basis of the Consumer Price Index (CPI).
<b>vi</b>	Revision of the transportation rate for non-special category of States at par with respective PDS rate subject to maximum amount of Rs.150 per quintal.
<b>vii</b>	Revision of MME rate from 2% to 3% of the total admissible recurring Central Assistance
<b>viii</b>	Procurement/replacement of kitchen devices @ Rs.10000- Rs.25000 linked to enrolment
<b>c</b>	<b>New Components</b>
<b>ix</b>	Assistance of Rs.10000/- for the Repair of kitchen-cum-stores constructed ten years ago on sharing basis between Center and States
<b>x</b>	Fortification of food items in a systematic manner starting with rice. Kitchen Gardens in each school will also be encouraged.
<b>d</b>	<b>Minor Modifications and Flexibility</b>
<b>xi</b>	Minor modifications in the scheme within the overall outlay of the scheme by District Level Committee chaired by the District Magistrate. The States and UTs may also be given flexibility to utilize with prior approval of MHRD, 5% of their Annual Work Plan & Budget for new interventions provided they are not included under any of the Central or State Schemes and there is no overlapping of activities.
<b>e</b>	<b>Use of pulses from buffer stock</b>
<b>xii</b>	Use of pulses from central buffer stock
<b>f</b>	<b>Innovations</b>
<b>xiii</b>	Monitoring of attendance
<b>xiv</b>	Develop indicative menus so that menu is different on different days.
<b>xv</b>	<b>Involving community and agencies</b> (i) Tithi Bhojan (ii) Usage of Jails, Temples Gurudwaras etc. in MDM

**Annexure referred to in reply to part (b) of Lok Sabha Unstarred Question No. 1225 for 19.09.2020 raised by Shri Sangam Lal Gupta and Shri Rajeshbhai Chudasama, Hon'ble MPs regarding Review of Mid Day Meal Scheme**

**State/UT-wise details of Number of Children enrolled and Institutions covered under the Scheme during the last three years**

S. No.	States/UTs	2017-18		2018-19		2019-20	
		Enrolment	Institutions	Enrolment	Institutions	Enrolment	Institutions
1	Andhra Pradesh	2962241	45505	3003654	45583	2961814	45484
2	Arunachal Pradesh	182567	2934	167565	2934	160977	2780
3	Assam	4272276	57092	4263752	57103	4320767	53427
4	Bihar	19503049	70295	18095158	69513	17239412	70180
5	Chhattisgarh	3130280	44833	3041123	44838	3396887	44986
6	Goa	161014	1479	161693	1473	181376	1468
7	Gujarat	5761832	34307	5488319	34644	5172288	34788
8	Haryana	1601082	14990	1491169	14391	1447990	14397
9	Himachal Pradesh	524705	15494	509804	15504	497774	15513
10	Jammu & Kashmir	967462	23130	941554	23120	887033	22205
11	Jharkhand	4673807	39722	4402797	39717	4180954	35773
12	Karnataka	4710473	54837	4632909	54830	4511680	54359
13	Kerala	2649196	12327	2728751	12341	2785523	12324
14	Madhya Pradesh	7332946	113621	6809497	113621	6664246	112908
15	Maharashtra	11012148	86583	10788967	86744	10692617	86499
16	Manipur	186504	3442	171169	3481	169803	3476
17	Meghalaya	599355	11597	716078	11659	592325	11678
18	Mizoram	200122	2532	136951	2525	131876	2511
19	Nagaland	165702	2076	168338	2099	159710	2067
20	Orissa	4841657	58784	4641593	57590	4513758	55525
21	Punjab	1707881	20157	1574441	20157	1574443	19735
22	Rajasthan	6222613	66506	6265346	66506	6267136	66341
23	Sikkim	66657	868	60691	867	55905	868
24	Tamilnadu	5224545	43205	5010783	43283	4900596	43246
25	Telangana	1913868	27896	1913868	28586	1795956	27329
26	Tripura	465525	6568	446226	6529	432279	6524

27	Uttarakhand	749596	17664	716910	17339	689306	17045
28	Uttar Pradesh	17683288	167845	18019846	169232	18193664	167193
29	West Bengal	11922163	83690	11579246	84171	11562465	83945
30	A&N Islands	32337	332	32337	338	31115	332
31	Chandigarh	98754	123	95334	123	93762	122
32	D&N Haveli	42381	280	42867	280	74293	368
33	Daman & Diu	18467	96	18827	92		
34	Delhi	1612295	2973	1626379	2975	1604505	3046
35	Lakshadweep	6957	39	7481	39	7290	39
36	Ladakh					16577	817
37	Puducherry	56899	431	56516	428	48427	426
	<b>Total</b>	<b>123262644</b>	<b>1134253</b>	<b>119827939</b>	<b>1134655</b>	<b>118016529</b>	<b>1119724</b>

**Annexure referred to in reply to part (c) of Lok Sabha Unstarred Question No. 1225 for 19.09.2020 raised by Shri Sangam Lal Gupta and Shri Rajeshbhai Chudasama, Hon'ble MPs regarding Review of Mid Day Meal Scheme**

**The State and UT-wise details of funds allocated and utilized under the scheme during the last three years**

S. No.	States/UTs	Central Assistance Released/ Allocated	Expenditure / Utilized	Central Assistance Released/ Allocated	Expenditure / Utilized	Central Assistance Released/ Allocated	Expenditure / Utilized
		2017-18		2018-19		2019-20	
1	Andhra Pradesh	25713.85	25038.98	25748.17	24891.49	28563.77	26861.33
2	Arunachal Pradesh	2551.75	2584.38	2506.03	2585.01	2367.90	2353.09
3	Assam	52903.47	52453.43	51982.21	53532.38	55325.82	56024.00
4	Bihar	97871.58	116749.66	112448.94	110854.76	109313.34	113259.90
5	Chhattisgarh	27683.33	26410.68	32085.98	28308.86	25489.23	26886.06
6	Goa	1230.93	1241.95	1309.07	1252.43	1276.05	1161.03
7	Gujarat	40429.86	38955.79	42351.63	35897.83	39287.11	37962.06
8	Haryana	9953.83	12177.85	13218.95	11221.87	10889.91	13315.45
9	Himachal Pradesh	8684.1	7965.82	8021.30	8018.81	7557.54	7789.72
10	Jammu & Kashmir	6328.69	8478.64	10665.80	8598.72	2666.45	7949.01
11	Jharkhand	30332.59	30288.74	33242.99	29287.08	32310.90	30621.39
12	Karnataka	44788.57	43548.88	40707.67	43358.74	52056.79	49733.80
13	Kerala	32978.36	18973.8	19856.63	19477.55	19962.41	20305.50
14	Madhya Pradesh	58098.87	52691.33	56191.95	56434.57	50407.62	51791.74
15	Maharashtra	80310.7	81652.05	98185.46	82533.91	99468.82	84615.36
16	Manipur	2479.76	2200.51	2050.81	2151.03	2192.30	2262.23
17	Meghalaya	6486.73	6755.05	7734.39	7119.85	7835.83	7829.98
18	Mizoram	2018.32	1896.24	1889.23	1862.79	2047.93	1858.51
19	Nagaland	1776.42	2101.13	2861.95	2208.58	2279.38	51.48
20	Orissa	41927.41	39697.56	39556.93	38228.53	40358.68	39699.88
21	Punjab	14330.59	14301.69	15249.99	14605.25	13855.77	14797.65
22	Rajasthan	41107.05	41853.18	42043.30	42136.34	47252.76	44287.52
23	Sikkim	881.12	866.74	881.15	865.16	817.45	762.31
24	Tamil Nadu	42506.34	42238.42	42054.58	41859.94	43121.49	41150.06
25	Telangana	15494.76	15899.6	15757.34	16833.58	18821.14	16223.73
26	Tripura	5119.04	5164.16	5339.03	4998.50	5598.51	5820.96

27	Uttarakhand	9714.2	9652.28	9478.27	9290.60	10273.31	9760.07
28	Uttar Pradesh	100475.08	99654.16	112771.60	110736.90	118201.96	111492.96
29	West Bengal	97146.3	97729.7	91710.01	101761.25	107102.66	112505.48
30	A&N Islands	388.65	373.82	584.78	376.49	754.85	354.00
31	Chandigarh	669.35	655.1	1062.83	652.73	884.26	722.45
32	D&N Haveli	538.44	528.21	933.22	562.83	572.89	545.76
33	Daman & Diu	332.16	262.55	304.07	284.31	258.31	230.20
34	Delhi	5294.99	6059.56	9808.38	9470.37	10319.99	7022.89
35	Lakshadweep	118.41	89.96	124.63	97.86	98.93	93.19
36	Ladakh					122.35	253.33
37	Puducherry	402.48	384.13	515.51	394.63	290.01	451.30
<b>TOTAL (In Lakhs)</b>		<b>909068</b>	<b>907576</b>	<b>951235</b>	<b>922752</b>	<b>970004</b>	<b>948805</b>

Annexure referred to in reply to part (f) to (h) of Lok Sabha Unstarred Question No. 1225 for 19.09.2020 raised by Shri Sangam Lal Gupta and Shri Rajeshbhai Chudasama, Hon'ble MPs regarding Review of Mid Day Meal Scheme

- (a) State and UT-wise and year-wise details of complaints on irregularities including misuse of foodgrains and poor quality food served under MDMS during last 3 years

Sl. No.	State/UT	Poor quality			Irregularities			Total
		2018	2019	2020	2018	2019	2020	
1	Andhra Pradesh	0	0	0	0	1	0	1
2	Assam	0	0	0	0	1	0	1
3	Bihar	0	0	0	1	1	2	4
4	Delhi	2	0	0	0	1	0	3
5	Gujarat	1	0	0	0	0	0	1
6	Haryana	0	0	0	1	0	0	1
7	Himachal Pradesh	0	0	0	1	0	0	1
8	J&K	0	0	0	0	1	0	1
9	Jharkhand	0	0	0	1	0	0	1
10	Kerala	0	0	0	2	0	0	2
11	Maharashtra	0	1	0	0	0	0	1
12	Punjab	0	0	1	0	1	0	2
13	Rajasthan	0	1	0	1	2	1	5
14	Tamil Nadu	0	1	0	1	0	0	2
15	Uttar Pradesh	3	4	0	4	0	1	12
16	West Bengal	0	0	0	2	0	1	3
	<b>Total</b>	<b>6</b>	<b>7</b>	<b>1</b>	<b>14</b>	<b>8</b>	<b>5</b>	<b>41</b>



**(b) Abstract of Action Taken on above complaints**

Sl. No.	Type of Action	2018		2019		2020		Total
		Poor Quality	Irregularities	Poor Quality	Irregularities	Poor Quality	Irregularities	
1	Departmental action (including warning, transfer, suspension) and action against service providers/complaint substantiated by State Govt.	3	0	5	4	1	1	14
2	General corrective action, including issue of instructions to the concerned, by State Govt./GOI.	0	3	1	1	0	0	5
3	Baseless, not proved, not related to MDM	3	11	1	3	0	0	18
4	Under enquiry/ investigation at state level	0	0	0	0	0	4	4
5	Total	6	14	7	8	1	5	41
	Grand Total	20		15		6		41